

**SPECIAL BENCH  
COURT - I**

**S-2**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/263(KB)2021

**Present: 1. Hon'ble Member(J), Smt. Sucharita R.  
2. Hon'ble Member(T), Shri Balraj Joshi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup>October, 2021, 02:30 P.M**

Name of the Company	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Akhilesh**

**] For the Petitioner**

**O R D E R**

Ld. Counsel for the Petitioner is present.

This application is filed under section 9 of the Insolvency and Bankruptcy Code for a sum of Rs.1,92,015/- (Rupees One Lakh Ninety Two Thousand and Fifteen Only), i.e. Principal sum Rs. 98,896/- and the Petitioner charges a sum of Rs.93,119/- as interest @ 24% p.a.

Vide notification dated 24.03.2020 the jurisdiction of NCLT has been enlarged from Rs. 1.00 lakh to Rs.1.00 crore. Hence this application is **dismissed** for want of jurisdiction. There is no cost.

**(Balraj Joshi)  
Member (Technical)**

**(Sucharita R.)  
Member (Judicial)**

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